

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 97 of 2013 in
DFR No. 453 of 2013

Dated: 15th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Indian Industries Association **... Appellant(s)**
Versus
Uttar Pradesh Electricity Regulatory Commission
& Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Poli
Counsel for the Respondent(s): Mr. Vishal Gupta

ORDER

I.A. No. 97 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents. Mr. Vishal Gupta takes notice on behalf of Respondent No.3. Notice to be issued to the other Respondents returnable on 04.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **04.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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